

[English]

(iii) Demand for a separate State cadre for the State of Goa.

SHRI SHANTARAM NAIK (Panaji): Sir, Goa became a State on the 30th May, 1987. As a consequence of the same, certain measures were to follow, one of them being establishment of a separate State cadre for the State of Goa. The Constitutional provision requires that the Central Government should establish the same in consultation with the State Government.

However, people of Goa as also the concerned officers are in dark with respect to the matter. State Government is reportedly toying with the idea of having a joint cadre with the States of Karnataka and Maharashtra. Earlier, newspapers in Goa carried reports that the State Government would like to continue with the Union Territory cadre or join the Goa cadre with the cadre of North Eastern States. In any case, one wonders why a decision on a matter like this is not being taken with swiftness. I would earnestly like to request the Central Government to intervene and seek the opinion of the Goa Government and take immediate steps to form an independent cadre for the State of Goa.

(iv) Demand for good accommodation and regular power supply at hill stations and holy places at high altitudes to attract more tourists.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, there are a number of hill stations and holy places on high altitudes in the Himalayas. Tourists and pilgrims including foreign nationals visit these places in large numbers generally during the period from May to October. But they face a lot of difficulty as there is no steady and regular power supply to these places. Because of power failure and low

to sanction loans in fake names and to their relatives and to take big amounts as bribe for advancing loans to the people. The Central Bureau of Investigation has also confirmed the prevalence of corruption in Loan matters and has collected evidence also. The uplift of weaker and backward sections as well as the economic development of the country depends mainly on the loan system of banks. This corruption is a major hinderance in the economic development of the country as well as the society.

I, therefore, appeal to the Government that keeping in view the objective of economic development of the poor farmers and backward sections, immediate remedial measures be taken to root out corruption in the Banking Loan System.

(ii) Demand for financial assistance to Orissa Government for implementing Jokadiha Project.

SHRI ANADI CHARAN DAS (Jajpur): During British time, an ayacut was constructed on the river Brahmani at Jokadiha in Orissa. It is now in a dilapidated condition. After the execution of the Rengali multi-purpose project, there is now sufficient flow of water in Jokadiha area throughout the year. When Rengali project was mooted, it was also decided to take up a multi-purpose project at Jokadiha. But it is a matter of great regret that the project has not been executed so far. If the Jokadiha ayacut is renovated, it will irrigate about one lakh hectares of land in Korei, Rasulpur, Bari and Jajpur blocks in Cuttack district. I demand that the Government of India should provide funds in the current financial year for implementing Jokadiha project at an early date.

* Translation of the matter originally raised in Oriya.

voltage, heating of living rooms and water which is absolutely necessary at these places does not become possible. Provision of good accommodation with such facilities will not only mitigate the sufferings of pilgrims and tourists but also will earn more foreign exchange for the country.

I would, therefore, request the Government to take necessary steps in this regard.

12.18 hrs.

[MR. DEPUTY SPEAKER *in the Chair*].

(v) Demand for urgent financial help to the riot victims of Andhra Pradesh.

PROF. N.G. RANGA (Guntur): Sir, I wish to make a statement under Rule 377. Central Government are aware of the wide spread riots which took place in the last week of December, 1988 in Andhra Pradesh in the wake of murder of a Congress MLA in which there was considerable loss of life.

Shops, educational institutions, medical stores, clinics, laboratories, cinema halls were looted or damaged. J.K.C. College, P. Setharamayya High School, Guntur and Students Hostels in Guntur and Vijayawada were destroyed by the anti-social elements. Jayapuram village in Krishna district and many shops and residential houses in Guntur, Vijayawada, Eluru, Rajahamundry, Gudivada and other towns in coastal Andhra Pradesh were also damaged or destroyed. According to one estimate, nearly Rs. 200 crores worth public and private properties were extensively destroyed during these riots.

In view of large scale damage to properties, I appeal to the Union Government to help the riot victims liberally so that they could rehabilitate themselves and start their vocations and earn their livelihood.

I wish to express my condolences to the bereaved families and others killed in those riots.

[*Translation*]

(vi) Demand for drastic action against those who are spreading communal hatred among people in Bihar.

Shri KRISHNA PRATAP SINGH (Maharajganj): Mr. Deputy Speaker, Sir, communal passions are being aroused as a result of riots in Ranchi and Jamshedpur in Bihar. Moreover, regional feelings have already been in existence in this region. There has been a demand for a separate State there. It is an *adivasi* dominated area. Many a times demonstrations with arms have been held. Curfew has been imposed in Ranchi and Jamshedpur. My submission is that the Hon. Home Minister should take action against forces engaged in arousing communal passion, hold talks with people demanding a separate state and make them amenable to reasoning and apprise the House of the actual position.

[*English*]

(vii) Demand for connecting the National Highways Nos. 4 and 5 between Chittoor and Naidupeta via Tirupati.

SHRIMATI N.P. JHANSI LAKSHMI (Chittoor): National Highway No. 5 from Madras to Bangalore passes through Chittoor and National Highway No. 4 from Madras to Calcutta passes through Naidupeta in Nellore district. For people of Salem and Coimbatore districts to reach National Highway No. 4, one has to take a circuitous route via Madras. It is easy for them to reach National Highway No. 4 at Naidupeta by coming to Chittoor and go to Naidupeta via Tirupati. The road from Chittoor to Tirupati has a very heavy traffic as a large number of pilgrims use this